

quotas for direct recruitment and promotion to the grade in question in the new office, and no promotee has been approved for appointment to that grade in between these dates. Further, when two or more surplus employees of a particular grade in an office are simultaneously selected for redeployment in another office in a grade, their *inter se* seniority in the particular grade on redeployment in the latter office should be the same as it was in their previous office. These modifications are, however, not applicable in respect of the personnel who are appointed on the recommendations of the U.P.S.C. to posts/services recruitment to which is made through the Commission.

It would thus be seen from the above that even the modification referred to above does not allow benefit of past service for seniority in the new office. Only *inter se* seniority between two or more persons fixed up in the same (new) office is protected, subject to fulfilment of certain conditions.

It would thus be seen that the orders of the Home Ministry are not discriminatory.

172. [Transferred to the 8th May, 1969.]

UNIFORM PATTERN IN SCHOOL EDUCATION

173. SHRI C. ACHUTHA
MENON:

SHRI BALACHANDRA
MENON:

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether the National Board of School Textbooks has urged the formulation of similar curricula and syllabi in different States as a step towards developing a national identity and uniform pattern in school education;

(b) whether Government have accepted the suggestion; and

(c) if so, what steps are being taken to implement the suggestion?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO): (a) Yes, Sir. But the Board also noted the need for some variations in curricula to suit local conditions.

(b) and (c) The adoption of common curricula is linked up with the adoption of a common pattern of school and college classes which does not exist at present. Government, therefore, propose to examine the existing curricula in all the States critically with a view to finding out the extent to which common curricula may be adopted in some or all subjects, beginning with primary stage. In the light of this study, a practical programme of action will be drawn up in consultation with the State Governments.

CONSTRUCTION OF SHIPYARDS BY PRIVATE SECTOR

174. SHRI C. ACHUTHA
MENON:

SHRI M. V. BHADRAM:

SHRI BALACHANDRA
MENON:

Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government's attention has been drawn to a Press report appearing in the *Economic Times* dated 4th April 1969 to the effect that moves were afoot to get the industrial policy resolution amended to permit the private sector also to construct shipyards; and

(b) if so, whether Government have received any proposal from any private party to construct a shipyard with Danish collaboration?